

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) and (b) The successful bidders for basic telephone services have been requesting for allowing assignability of the licence to financial institutions.

(c) The demand at (b) has not been agreed to since it is in violation of the tender conditions.

Protest against inter-connect agreement

*463. SHRIMATI CHANDRA KALA PANDEY: SHRI NILOTPAL BASU:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government consider that the draft inter-connect agreement for the basic telecom services, which the private sector companies are protesting in any way, pose any departure from the tender document or the clarifications; and

(b) if so, the arguments and counter-arguments of the DOT and the private companies in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) No, Sir.

(b) Does not arise in view of (a) above.

Notice to vacate the cantonment land in Secunderabad

*464. DR. MOHAN BABU:
DR. ALLADI P. RAJKUMAR:

Will the Minister of DEFENCE be pleased to state:

(a) Whether any notice has been served to the Government of Andhra Pradesh to vacate cantonment land in Secunderabad allocated for construction of Sports Complex;

(b) if so, the reasons therefor; and

(c) the measures proposed to cancel the notice to enable construction of cricket complex etc. there?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b) Notices have been issued to Hyderabad Cricket Association and Sports Authority of Andhra

Pradesh to vacate the land under their occupation due to their failure to fulfill the conditions stipulated in the Government Sanction issued in 1992.

(c) Does not arise.

Loss to National Textiles Corporation in Delhi

*465. SHRI GYAN RANJAN: Will the Minister of TEXTILES be pleased to state:

(a) the year-wise details of sales; profit and loss to National Textiles Corporation in Delhi division during the last five years;

(b) whether it is a fact that there has been a constant decline in the sales and profit of National Textiles Corporation in Delhi division;

(c) whether it is also a fact that the Internal Audit Department and various workers' unions of National Textiles Corporation have brought numerous instances of corrupt practices leading to fall in sales and profit; and

(d) if so, the reasons therefor and the action taken by the Management of NTC in this regard?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) Yes, Sir. There has been a decline in the sales and profit of the Delhi division (marketing) of NTC (Delhi, Punjab & Rajasthan). The sales and profits/loss during the last five years is as follows:—

(Rs. in crores)

Year	Sales	Net Profit/loss
1991-92	7.97	(+) 0.41
1992-93	9.21	(+) 0.46
1993-94	9.02	(+) 0.09
1994-95	8.11	(+) 0.34
1995-96	6.18	(-) 0.05

(c) No, Sir.

(d) Does not arise.

Tightening Security in North-Eastern Region

*466. SHRI JANARDAN YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are considering